

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015**

Dated: 20th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant(s)

Vs.

M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aruna Mukherjee *h/f*
Mr. Balaji Srinivasan

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant is stated to be unwell. At the request of learned counsel for the appellant, the matter is adjourned to **23.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**